Annexure 3

Name of the Corporate debtor: M/s. Dharti Dredging and Infrastructure Limited ; Date of commencement of CIRP: 05.04.2022; List of Creditors as on :09.01.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S No	Name of Creditors	Identification No	Details of claims receigved		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim not admitted	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by Security Interest	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	State Bank of India	F-1	19.04.2022	1,47,79,48,257	1,47,79,48,257	FORM C	Equitable Mortgage & Hypothecation FMV of: L & B-Rs.5,24,23,554/--dated 05.01.2022. P & M Rss.26,17,80,300/--dated 28.03.2022	Rs.147,79,48,256.51	NO	50.064	0	NIL	0	0	
2	Federal Bank	F-2	26.04.2022	45,71,48,451	45,71,48,451	FORM C	A)First charges on all current assers if the company both present and future ranking paripassu with other working capital lenders in consortium of SBI and ICICI. B)Hypothecation of stock and receivable on paripassi basis. C)First charge on parripasu basis among the member banks of consortium by way of hypothecation of all dredgers abd First charges on paripassu basis among other member banks of consortium on ununencmbered fixed assets both present and future valued at Rs 96.30 crors (WDV) as on 31.03.2015. D)Paripassu charges on 55.13 lakhs equity shares at Rs 10/- each of the company held by the promotors and associates.	The total claim as on 05.04.2022 is Rs 45,71,48,451.41 (Rupees forty five crores seventy one lakhs forty eight thousend four hundred fifty one and Paisa forty one only) The table containing the details of the computation of the amount of the total claim in annexed herewith as S.No.26 in the list of supporting documents	NO	34.451	0	NIL	0	0	
3	ICICI Bank	F-3	22.04.2022	1,01,70,24,100	1,01,70,24,100	FORM C	The entire claim amount is covered by the below securities.The value of the securities are as below. 1.First pari passu charges on entire curren assets of DDIL along with other consortium working capital lendrs(apportioned value of ICICI Bank -Rs.1,398.0 million-calculated based on provisional financial for FY2021). 2. First pari passu charges on entire unencumbered movable fixed assets of DDII (11 dredgers)along with other consortium working capital lenders(apportioned value of ICICI Bank -Rs.158.2 million-calculated based on valuationreport dated March 30,2021). 3. Equitable mortage on the office building of DDIL situated at 6-3-1113/2, DDIL Bhavan,B.S Maktha,Begumpet along with other consortium working capital lenders(apportioned value of ICICI Bank-Rs.17.7 million-calculated based on valuation report dated March 30,2021). 4.Unconditional and irrevocable personal guarantees of. (a).Mr Rajesh Kumar Jhunjhunwala. (b).Mr. A.Rajendra. (c).Mrs. A .Vijay Lakshmi. 5.Unconditional abd irrevocable corporate guarantee of Viraj Marine Project Private Limited(holding company of DDIL). 6.Pledge of 5,512,765 share of DDII held by Viraj Marine Project Private Limited on a pari passu basis amount all the	The entire claim amount of ICICI Bank mentioned above is coverd by personal /corporate guarantee executed in favour of working capital consortium lenders on June 09,2010guarantees the payment of the entire facility amount along with overdue amounts if any; (iv) Details of guarantors: 1.Viraj Marine Project Private Limited(Corporate guarantor),registered at Plot No.148,Survey No.69/1,Ravi Colony,Trimulgherry,Secunderabad,Hyderabad,Telangana-500015. 2.Mr.Rajesh Kumar Jhunjhunwala,residing at 14,Chowpatty View,Morvi Lane,Chowpatty,Mumbai,Maharashtra-400007. 3.Mr.A.Rajendra,residing at plot no.148,Survey no.69/1,Ravi Colony,Trimulgherry, Hyderabad,Telangana-500015. 4.Mrs A. Vijaylakshmi ,residing at Plot No 148,Survey No.69/1,Ravi Colony,Trimulgherry, Hyderabad,Telangana.-500015.	NO	15.485	0	NIL	0	0	
		Total		**2,95,21,20,807**	**2,95,21,20,807**					**100.00**	**0**		**0**	**0**	